

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO.1169  
TO BE ANSWERED ON 25.07.2018

**Implementation of CSR Policy by CIL**

1169. **DR. BANSHILAL MAHATO:**

Will the Minister of COAL be pleased to state:

- (a): the present Corporate Social Responsibility (CSR) policy approved by the public undertakings department for public sector undertakings;
- (b): the manner in which this policy is being implemented by Coal India Limited (CIL) and its subsidiaries along with details of expenditure made by CIL and its subsidiaries;
- (c): the mechanism put in place for monitoring/functioning of CIL and its subsidiaries under CSR policy;
- (d): whether the Government has received complaints regarding non-implementation of CSR policy by the coal companies; and
- (e): if so, the details thereof for the last three years and the current year along with the action taken thereon, State/subsidiary-wise?

**A N S W E R**

**MINISTER OF RAILWAYS, COAL, FINANCE & CORPORATE AFFAIRS**

**(SHRI PIYUSH GOYAL)**

- (a): As per Companies Act, 2013 and DPE guidelines effective from 01.04.2014, the funds for CSR are allocated based on 2% of the average net profit of the company for the three immediate preceding financial years.
- (b): In Coal India Limited (CIL), the funds for CSR are allocated based on 2% of the average net profit of the company for the three immediate preceding financial years or Rs.2 per tonne of coal production of previous year whichever is higher. Subsidiaries of CIL spend 80% of the budgeted

amount within the radius of 25 kms of the Project Site/Mines/Area HQ/Company HQ and 20% of the budget within the State/States in which the subsidiary companies are operating. In respect of CIL (HQ), CSR activities are executed on national basis including the areas under its subsidiaries. Details of expenditure made by CIL and its subsidiaries during the last three years are given below:

<b>Financial Year</b>	2015-16	2016-17	2017-18
<b>CSR Expenditure (Rs. Crores)</b>	1076.07	489.67	483.96

(c): Board Level Committee on CSR of CIL as well as its subsidiaries review the implementation of CSR activities from time to time and recommend the amount of expenditure to be incurred on CSR activities.

(d): CIL has informed that no complaint has been received in regard to non-implementation of the CSR Policy.

(e): Does not arise in view of reply to part (d) above.

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